

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 38/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: M/s. Brinda Realty Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Chandrasekhar M. Hadashwala	Advocate for Pehlkoncer	

Common Order

TCSP NO.37 /230-232/NCLT/MB/MAH/2017

TCSP No. 38/230-232/NCLT/MB/MAH/2017

TCSP No. 39/230-232/NCLT/MB/MAH/2017

List this matter with a direction to the Regional Director, Mumbai to file his report within 15 days.

List this matter for hearing on 16.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)